

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6267
ANSWERED ON:05.05.2015
INCLUSION IN OBC LIST
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names and number of castes notified in the Other Backward Classes (OBC) category in the State of Karnataka;
- (b) whether the Government is considering to include these castes in the Central List of OBCs;
- (c) if so, the details and the present status thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a): List of castes notified by the State Government of Karnataka in the Other Backward Classes (OBCs) category is Annexed.
- (b) to (d): Inclusion of castes/communities in the Central List OBCs is a continuous process. Till date 199 entries (by way of castes, their synonyms, sub-castes etc.) have been notified in the Central List of Other Backward Classes (OBCs) for the State of Karnataka. The Government of India notifies castes/communities in the Central List of OBCs for different States/Union Territories after examining the advice tendered by the National Commission for Backward Classes under Section 9(1) of the NCBC Act, 1993. At present, no advice of NCBC is pending for inclusion of castes/communities in the Central List of OBCs.